

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1014/2014

New Delhi, this the 30th day of January, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Sh. Kshetrapal Singh Kushwah,
S/o late Shri Vijay Singh,
Ex. Trackman Railway Station Kalpi,
Under DRM Jhansi,
R/o Bhagwati Prasad Kushwa,
RZ 24/234 K Block,
Dyal Park, West Sagar Pur,
New Delhi-46.

...

Applicant

Versus

Union of India : through

1. The General Manager,
North Central Railway,
Allahabad.
2. The Chief Signal and Tele Communication,
Engineer (Construction),
North Central Railway,
Allahabad.
3. Deputy Chief Signal and Tele Communication,
Engineer (Construction),
North Central Railway,
Jhansi.
4. Deputy Chief Signal and Tele Communication
Engineer (Construction), NCR,
North Central Railway,
Mathura, UP.

...

Respondents

(by Advocate : Sh. Shailendra Tiwary)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last date the applicant was not present. It therefore appears that he is not interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and non-prosecution.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**